



CA. Mahalingam Suresh Kumar

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00110/2017-2018/10217

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. DHARANI SUGARS AND CHEMICALS LIMITED**

Sl. No	PARTICULARS	DETAILS
1.	Name of corporate debtor	Dharani Sugars and Chemicals Limited
2.	Date of incorporation of corporate debtor	04 th June, 1987
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	L15421TN1987PLC014454
5.	Address of the registered office and principal office (if any) of corporate debtor	PGP House 57, Sterling Road, Nungambakkam, Chennai-600034
6.	Date of closure of Insolvency Resolution Process	27 th June, 2023 [Liquidation ordered by NCLT on 28 th June, 2023]
7.	Liquidation commencement date of corporate debtor	28 th June, 2023 [Order received on 28 th June, 2023]
8.	Name and registration number of the insolvency professional acting as liquidator	CA Mahalingam Suresh Kumar IBBI/IPA-001/IP-P00110/2017-2018/10217
9.	Address and e-mail of the liquidator, as registered with the Board	SPP Insolvency Professionals LLP No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore- 641045 Ph no: 73730-52341
10.	Address and e-mail to be used for correspondence with the Liquidator	Mail to: dscl.liquidation@gmail.com msureshkumar@icai.org
11.	Last date for submission of claims	28 th July, 2023

For Dharani Sugars and Chemicals Limited
(In Liquidation)

Liquidator

M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

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Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the **M/s. Dharani Sugars and Chemicals Limited on 28th June, 2023.**

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

The stakeholders of **M/s. Dharani Sugars and Chemicals Limited** are hereby called upon to submit their claims with proof on or before **28th July, 2023** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

For Dharani Sugars and Chemicals Limited
(In Liquidation)
Liquidator

CA. Mahalingam Suresh Kumar
Liquidator of M/s. Dharani Sugars and Chemicals Limited
AFA No. AA1/10217/02/201123/104851 valid upto 20.11.2023

Date : 30th June, 2023

Place : Coimbatore

M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

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